

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 360**

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)

COASTAL SECURITY SCHEME

360. DR. KULAMANI SAMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is implementing Coastal Security Scheme in several coastal States of the country including Odisha and also at Paradip;

(b) if so, the details thereof along with the physical and financial performance of the Scheme since its implementation, State-wise;

(c) the extent to which the aims and objectives of the Scheme at the time of formulation, has been achieved; and

(d) the details of any impact assessment/performance appraisal made for the Scheme?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): Government of India is implementing Coastal Security Scheme in phases since 2005, with the objective of strengthening infrastructure and capabilities of Coastal Police for patrolling and surveillance of coastal areas, particularly shallow waters close to the coast. Phase-I of the Scheme was implemented during 2005-2011 with an outlay of Rs.646 crore. Out of the sanctioned amount of Rs.131.41 crore for creation of infrastructure under Phase-II of the scheme, Rs.129.69 crore has been released to coastal States/UTs. State/UT-wise details of Coastal Security Scheme is at Annexure.

Coastal security is reviewed periodically with all stakeholders by National Committee on Strengthening Maritime and Coastal Security against threats from the Sea (NCSMCS) constituted under the Chairmanship of Cabinet Secretary.

ANNEXURE TO
LOK SABHA UNSTARRED QUESTION NO.360
FOR ANSWER ON 05.02.2019

STATE/UT-WISE DETAILS OF IMPLEMENTATION
UNDER COASTAL SECURITY SCHEME

Sl. No.	State/UT	Coastal Police Stations		Jetties		Four wheelers	Two wheelers	Check posts	Outposts	Barracks	Boats
		Sanctioned	Operational	Sanctioned	Constructed / upgraded	Purchased	Purchased	Constructed	Constructed	Constructed	Provided
1	Gujarat	22	22	5	0	32	125	25	46	-	30
2	Maharashtra	19	19	3	14	32	71	32	-	24	28
3	Goa	7	7	2	2	10	17	-	-	-	9
4	Karnataka	9	9	2	0	13	12	-	-	-	15
5	Kerala	18	18	4	1	26	44	-	-	-	24
6	Tamil Nadu	42	39	12	0	42	96	40	12	-	24
7	Andhra Pradesh	21	21	7	0	27	48	-	-	-	18
8	Odisha	18	18	5	0	23	41	-	-	-	15
9	West Bengal	14	14	4	0	20	28	-	-	6	18
10	Daman & Diu	3	2	2	2	5	9	-	-	-	4
11	Puducherry	4	4	2	2	5	9	-	-	-	3
12	Lakshadweep	7	7	2	1	11	14	-	-	-	6
13	A&N Islands	20	20	10	8	38	40	-	-	-	10
	TOTAL	204	200	60	30	284	554	97	58	30	204
